## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 29.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A.      | T.P. No. | Purpose | Section          | Name of the Parties<br>M/s. / Mr.                                 |
|-----------------------|----------|---------|------------------|---|
| CP(IB)No.<br>39/BB/17 | -        | Hearing | Rule-6<br>of I&B | Space Konstryst Pvt. Ltd., Vs Siesta<br>Hospitality Services Ltd. |

| 39/66/17                                 |                        |            |
|--|------------------------|------------|
| SL. NAME (IN CAPITAL) NO. & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE  |
| 1. DHIYA SADANANDAN<br>9844 270 900      | 1 Petitioner           | Dhiya S.   |
| 2. RAMAKRISHNAN.                         | 5 Responden            | 1 Ramakust |
| 9845161921                               | *                      |            |

## ORDER

Counsel for petitioner is present. Counsel for respondent is also present.

Both the counsels reported that matter's compromised between the parties and requested to list it on 31.8.17.

MEMBER(J)

MEMBER(T)